

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:489
ANSWERED ON:26.07.2000
SOCIAL SECURITY OF AGRICULTURAL WORKERS
PRABHUNATH SINGH

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal to enact law for providing social security to agricultural workers and regulating conditions of service for them;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO)

(a) & (b): A proposal to enact a comprehensive legislation for agricultural workers is under consideration of the Government. It includes provision for regulating the working conditions, working hours, minimum harvesting wages, speedy dispute resolution, security of employment and creation of Welfare Fund for providing certain welfare/social security measures including health, maternity benefit, old age pension, children's education, housing etc. to these workers.

(c): Question does not arise.